

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2559
ANSWERED ON:11.03.2011
REQUEST FROM ANDHRA PRADESH
Reddy Shri Anantha Venkatarami

Will the Minister of FINANCE be pleased to state:

(a) whether any request has been received by the Union Government from the State Government of Andhra Pradesh for extending financial support to the State which has been implementing several welfare programmes; and

(b) if so, the details thereof and action taken by the Union Government thereon?

Answer

MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): State Governments, including Andhra Pradesh, seek financial support from the Union Government for their Annual Plans, and under, central schemes. States' Annual Plans, along with the scheme of financing, are finalized after discussion with the State Governments in the Planning Commission. Ministry of Finance releases central assistance to support implementation of States' Annual Plans in accordance with the approved scheme of financing.

In the recent past, a request was received from Andhra Pradesh for additional financial support for the State's Aarogyasri Community Health Insurance Scheme as a special case. As there is no specific provision for special State schemes, it was not possible to provide separate financial support to the scheme.

Another request for additional central assistance was sent by the State for reconstruction and rehabilitation activities in areas affected by flood in September-October, 2009. The Planning Commission advised the State to utilize the provision of one-time Additional Central Assistance in Annual Plan 2010-11 to support projects for this purpose.

Details of assistance sought by the State from various Ministries/ Departments of Government of India are not maintained centrally.